

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 129

CP No. 122/Chd/Hry/2020

**IN THE MATTER OF:**

Shweta Jha, Proprietor, GAMS Associates

...Petitioner

Vs.

DBM Retail Pvt. Ltd.

...Respondent

**Under Section:     213(b)(i), CA 2013**

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 22.03.2024.

-sd-  
Court Officer

February 02, 2024  
SM